

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. No. 121 of 2014 in**  
**D.F.R. No. 462 of 2014**

**Dated : 11<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent (s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

**ORDER**

**I.A. No. 121 of 2014**  
**(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 03.04.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **03.04.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/ak**